



2026:AHC:17959

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19720 of 2025

Pradeep Dixit

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Madan Mohan, Parmeshwar Yadav
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2026

1. By way of the present correction application, correction has been sought in the order dated 14.01.2026, para 2, second line for deletion of the word “Amin” and substituting it with “Peon”.
2. Learned Standing Counsel has no objection to the same.
3. Correction application is allowed.
4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

January 27, 2026

Rajesh